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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14-06-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/335/1B/2018
NAME OF THE PETITIONER(S) : TARAPORE CONSTRUCTION PVT LTD
NAME OF THE RESPONDENT(S) : MADRAS FERTILIZERS LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1	Ravi Rajagopalan TARAPORE & CO (PETITIONER)	Ravi Rajagopalan JM LEAD	
	Respondent	Geethanjali T MS Arjan and Dalu	

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that they have not filed counter as she could not get instructions from the client. Both the counsels are directed to make submissions on the next date of hearing. Put up on 11.07.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)